

**RULES FOR PUBLICATION OF DAILY LISTS FOR IMPORTS  
AND EXPORTS FROM THE PORT OF KOZHIKODE, TUTICORIN,  
ALLEPPEY AND MANGALORE**

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1. 1

**RULES FOR PUBLICATION OF DAILY LISTS FOR IMPORTS  
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ALLEPPEY AND MANGALORE**

C.B.R. Notification No. 289-Cus., dated the 7th December, 1957.1  
In exercise of the powers conferred by clause (c) of S.9 of the Sea  
Customs Act, 1878, the Central Board of Revenue hereby makes  
the following rule relating to goods imported at, and exported from,  
the ports of Kozhikode, Tuticorin, Alleppey and Mangalore :-

**1. 1 :-**

In each of the ports of Kozhikode, Tuticorin, Alleppey and  
Mangalore, the [Commissioner of Customs] shall publish or cause to  
be published in such manner as he deems fit, weekly lists of  
imports and exports containing the following particulars, namely:-

Daily List of Imports -

(i) Port or country of origin of consignment.

(ii) Description of goods.

(iii) Quantity of goods.

(iv) Value of goods.

(v) Names of the Steamers.

(vi) Names of the Importers.

Daily List of Exports -

(i) Destination.

(ii) Description of goods.

(iii) Quantity of goods.

(iv) Value of goods.

(v) Names of the Steamers.

(vi) Names of the Shippers.